

**DIVISION BENCH**

**ITEM NO.110**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**IA No.470/2023, IA No.03/2024 & IA (Plan) No.03/2024  
IN CP (IB) No.151/ALD/2019**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 10<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S PRUTHVI STEELS V/S KRP INFRASTRUCTURES &amp; BUILDERS PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Mohd. Nazim Khan, Adv. : *For the Applicant/ RP in all IAs*

Sh. Yogesh Mittal, Adv. : *For the SRA*

**ORDER**

**IA No.03/2024 & IA No.470/2023**

1. It is pointed out by the Ld. Authorized Representative representing the RP that there is no response forthcoming from the Directors of the Ex-Management, in response to the IA No.470/2023 filed U/s 19(2) of the Code as well as in IA No.03/2024 filed U/s 66 of the Code.
2. Ld. Authorized Representative representing the RP also states that the repeated efforts made have gone in vain, and as a result of not providing any information, documents or any books of account etc. by the Directors of the Ex-Management as have been sought by way of IA No.470/2023, he is not in a position to collate any information with respect to the assets of the Corporate Debtor.

**-Sd-**

-1/2-

**-Sd-**

3. In view of the aforesaid background, let the Directors of the Ex-Management be personally present on the next date of hearing to assist this Adjudicating Authority in providing the requisite information and documents, which are required to be supplied to the RP under the mandate of the Code.
4. Let the matter be adjourned for 2<sup>nd</sup> August, 2024, on which date the Directors of the Ex-Management may appear either physically or through VC for the aforesaid purpose.

**IA (Plan) No.03/2024**

1. Let this application be also put up on the same date i.e. on 2<sup>nd</sup> August, 2024.

**-Sd-**  
**(Ashish Verma)**  
**Member (Technical)**

**-Sd-**  
**(Praveen Gupta)**  
**Member (Judicial)**

**10<sup>th</sup> July, 2024**

*Kavya Prakash Srivastava*  
*(Stenographer)*